

DIVISION BENCH
COURT - II

O-209

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/42(KB)2023
IA(I.B.C)/16(KB)2024,

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH APRIL 2024

IN THE MATTER OF	ADITYA BIRLA FINANCE LIMITED VS RKDS EXPORTS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. Ranjabati Ray, Adv.] For the Financial Creditor, Aditya Birla Finance Limited

Mr. Saurav Jain, Adv.] For the Applicant/Resolution Professional

ORDER

1. Learned Counsel for the Financial Creditor present. Learned Counsel for the Applicant/Resolution Professional present.
2. **IA(I.B.C)/16(KB)2024:**
 - a. Registry is directed to issue notice to the Respondent Nos.1, 2 and 3 by way of speed post and by e-mail and place the tracking information on record.
 - b. Respondent Nos.1, 2 and 3 is directed to file reply affidavit within a period of two weeks.
 - c. List this matter on **9th May, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**